

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1781(ND)2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MR. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2019.**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha
Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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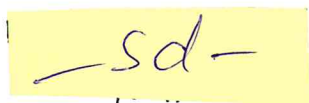
Present:

Mr. Sachin Jain, Advocate for the Petitioner

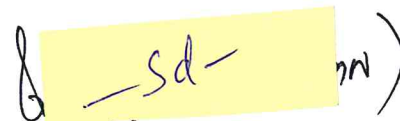
Ms. Varsha Banerjee, Ms. Juhi Bhambhani, Advocates
for the Respondent

ORDER

At request of the ld. counsel for both the parties, Post the matter on 22nd
February, 2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(R. Varadharajan)
Member (J)**